

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2017,
APPEAL NO. 22 OF 2017 & IA NO. 694 OF 2018 &
APPEAL NO. 208 OF 2017 & IA NO. 352 AND 354 of 2017**

Dated: 22nd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 55 OF 2017

**M/s Lintax Marketing Services Pvt. Ltd. & Ors. Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nishant Ahlawat
Mr. Aditya Singal for R.1
Mr. Aditya Singh for R.2

**APPEAL NO. 22 OF 2017
& IA NO. 694 OF 2018**

**M/s ACME Panipat Solar Power Pvt. Ltd. & Ors. Appellant(s)
Vs.
Haryana Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anurag Sharma

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1
Mr. G. Umapathy
Mr. Aditya Singh for R.2

**APPEAL NO. 208 OF 2017 &
IA NO. 352 OF 2017 & IA NO. 354 of 2017**

Virender Rawal & Ors.

.... **Appellant(s)**

Vs.

Haryana Electricity Regulatory Commission & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1

Mr. G. Umapathy

Mr. Aditya Singh for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **17.01.2019.**

(S. D. Dubey)
Technical Member
ts/mk

(Justice Manjula Chellur)
Chairperson